

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRIBINOD KUMAR SINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.02.2020 AT 10.30 AM ✓

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 24/252/HDB/2020
NAME OF THE COMPANY	Srinithya Exports Pvt Ltd
NAME OF THE PETITIONER(S)	Incom Tax Department
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Srinithya for B. Bithenda for RoC	Advocate	9866663528	

Narasimhaswamy
Ajay babu
G. Bhopush } for IT - Advocate - 9966622805

ORDER

Counsel for the Petitioner present. Counsel for RoC present. For filing report of RoC, time is enlarged. Put up the matter on 03.03.2020.

MEMBER TECHNICAL

MEMBER JUDICIAL